

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2960  
TO BE ANSWERED ON 11<sup>TH</sup> MARCH, 2020**

**CARTELIZATION IN TELECOM SECTOR**

**2960. SHRI DAYANIDHI MARAN:**

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government has any plans to set up new anti-trust laws in order to prevent monopolization and/or cartelization in the telecom sector and if so, the details thereof;
- (b) whether private telecom giants are scrutinised by the Government for anti-trust activities and predatory marketing practices and if so, the details and the findings thereof; and
- (c) the investigating authority involved in the said scrutiny of the telecom giants?

**ANSWER**

**MINISTER OF STATE FOR COMMUNICATIONS,  
HUMAN RESOURCE DEVELOPMENT AND  
ELECTRONICS & INFORMATION TECHNOLOGY  
(SHRI SANJAY DHOTRE)**

- (a) to (c) No such proposal is under consideration.

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